## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/114/(IB)/2017

NAME OF THE PETITIONERS

: E-TRAVEL SOLUTIONS IND PVT LTD

NAME OF THE RESPONDENT

: ROC CHENNAI

**UNDER SECTION** 

: 252(3)

S.No.	Name (in Capital)	Represented by	Signature
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## **ORDER**

Shri M Murali, PCS representing the applicant present. Shri B Sridhar, Dy.ROC present. Heard both the sides. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

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